HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Rules/
Coordinator, Main Mediation Center)

Subject: Inviting Applications for empanelment as Mediator before the Hon'ble High Court of J&K and Ladakh.

NOTIFICATION

As approved, applications are hereby invited from eligible candidates who have successfully undergone 40-Hours Mediation Training for preparing a panel of Mediator before the Hon'ble High Court of J&K and Ladakh in terms of Rule 3, Rule 4 and Rule 5 and other applicable provisions of Jammu & Kashmir Mediation and Conciliation Rules, 2019 for conducting mediation in the cases referred by Hon'ble High Court of J&K and Ladakh and persons so empanelled will be required to conduct mediation proceedings at the High Court complex/ADR Center, Srinagar/Jammu as the case may be.

Submission of Applications:-

Applications shall be submitted through the following link:-

https://forms.gle/Usi9NV8AE5WXFsSZ8

Applicants are also required to upload scanned copy of their enrolment licence and Certificate of Participation in 40-Hours Mediation Training. The eligibility, disqualifications and other applicable criteria shall be in terms of Jammu & Kashmir Mediation and Conciliation Rules, 2019. Applicants are requested to go through the same to check their eligibility and other disqualification criteria before applying.

Last date for submission of applications shall be **16.10.2026.**

(Faizan Iqbal)
Registrar Rules
Coordinator, Main Mediation Center

No: 2003/Med/Sgr Dated: 12.10.2026

Copy to:-

1. Registrar General, High Court of J&K and Ladakh at Srinagar;
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship;
3. Secretary to Hon'ble Mr./Ms. _____, for kind information of Their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh;
5. Member Secretary, J&K/Ladakh Legal Services Authority;
6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.

7. Registrar Computers (IT), High Court of J&K and Ladakh with the request to upload the same on the official website.
8. Secretary, High Court Legal Services Committee, High Court of J&K and Ladakh;
9. Incharge Library, High Court wing Jammu/Srinagar, for information and keeping the record of the same.
10. Office File.